

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-317  
IB-131/ND/2020

IN THE MATTER OF:

Manish Gupta

....Applicant

Vs

Vdoit4u Event Management Pvt Ltd

....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 05.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Kailash Chandra

For the Respondent : Adv. Akash

ORDER

Ld. Counsel for the petitioner appeared and seeks time to file rejoinder. Last opportunity is being given to file the same within five days from today. No further adjournment will be given on any ground. List the case for **12.03.2020**

sd/-

(K.K. VOHRA)  
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

(Lalit)